Declaration of Assets and Liabilities

50(ESt.)	Year 2025
W W	7 1. RENU KUMARI , son/daughter/wife of SHAILESH KUMAR
70.2.2	red 55 years, belonging to BIHAR LEGISLATIVE ASSEMBLY
✓ (V)	rvice and presently working as SECURITY
	and the last the debute of the country (immediate manually hand halones at 1 of

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give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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20 (2) (3)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1	Dependant-2	Dependant-3 Etc. Name
(i)	Cash SBI	1,000 00/=	PHB-20,000/=	10,000/=	20,000/=	
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	3,00000° M'F-2000/= 2000/= 3,000/=	MAIL	NIL	4,000 00 Bandan Bink	
(iii)	Bonds, Debentures and Shares in companies	MIL	, ,	, ,	NIL	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	L1C 12,000/=	L1C 8,200(-	LIC 19,000/=	7 1	
(v)	Motor Vehicles (details of make, etc.)		Honda Activa	NIL	′′	
(vi)	Jewellery (give details of weight and value)	60g(C1) 200g(S)	15g(G1)	,,	/ 1	
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

^{*} Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name	
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	JUL	NIL	NIL	
(II)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	1K.6D	′,	",	1,	,,	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	MIL	/ ,	//	,,	',	
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	1,	1,	7,	/,	, ,	
(v)	Others (such as	1 ,	7,		7,	1,	

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

interest in property)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Oppartment (s)	Amount outstanding as		
(a)	(i) Loans from Banks	passing Loan (SBI)			
	(ii) Loans from financial institutions				
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NZL	NIL		
	(b) dues to departments dealing with supply of water	17	7,		
	(c) dues to departments dealing with supply of electricity	/,	7,		

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	, ,	,,
	(f) Other dues, If any),	<i>)</i>
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Pan No - CRG P kg5420	7,
	(ii) Wealth Tax (Also Indicate the assessment year upto which Wealth Tax return filed.]	′,	,
	(iii) Sales Tax (Only in case of proprietary business]	//	′,
	(iv) Property Tax		Section 1

C. <u>Personal Detail</u>

GPF/CPF/PRAN No.	:-	PIS/	BLA	- 10	82		4 8000000		
Gender	1+1		(M/F)			and the same of th	desert No		
Date of Birth		1 9	0]]	I · (19	7	0	(DD/MM/YYYY
Class/Group	:-	[C] "	VB/C)					
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Home District	· (**)	Nalo	ında						
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Date: 19.1.02 2025			D	epartn	nent:.	(. <u>m</u>	ars	hal	Branch.

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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